

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 604**  
**IB-567/ND/2023**

**IN THE MATTER OF:**

**M M/s. Shri Durga Scaffolding Noida Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**Apex Infra Engineering Pvt. Ltd**

**...RESPONDENT**

**Section**

**U/s 9 of IB Code, 2016**

**Order delivered on 07.02.2024**  
**(Hearing through VC & Physical Mode)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor :Adv Gursat Singh and Adv Pranav  
Khanna**

**ORDER**

**IA/5386/2023**

Ld. Counsel for the Applicant is present. None appeared on behalf of the Respondent. Fresh notice be issued to the Respondent for filing reply and appearance. Notice be issued by all modes and proof of service be filled. List this IA along with main matter on **08.03.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**